

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 88
ANSWERED ON 20/07/2026

KEY FEATURES OF JAL JEEVAN MISSION 2.0 AND PROPOSED REFORMS

88#. SMT. SEEMA DWIVEDI:
SHRI SUBHASH BARALA:
DR. DINESH SHARMA:
SHRI RAMRAO SAKHARAM WADKUTE:
SHRI RYAGA KRISHNAIAH:
SHRI RAJIB BHATTACHARJEE:
DR. KAVITA PATIDAR:
SHRI MASTHAN RAO YADAV BEEDHA:
SHRI CHUNNILAL GARASIYA:
SHRI SANJAY BHATIA:
SHRI KANAD PURKAYASTHA:
SHRI LAHAR SINGH SIROYA:
SHRI S. SELVAGANBATHY:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the key features of Jal Jeevan Mission (JJM) 2.0 and the major changes that have been made in it as compared to the previous phase of the Mission;
- (b) the implementation framework and funding pattern under the Mission;
- (c) the reforms proposed to strengthen source sustainability, operation and maintenance of rural water supply systems and community participation;
- (d) the State-wise funds allocated and released under JJM 2.0 during the year 2026-27; and
- (e) the timeline and targets for achieving universal and sustainable rural household tap water supply under the Mission?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

- (a) The Union Cabinet has approved extension of the Jal Jeevan Mission (JJM) up to December 2028, with an enhanced outlay and a restructured implementation framework focusing on

structural reforms in the rural drinking water supply sector under JJM 2.0. The key features of JJM 2.0 are as under:

- i. The outlay of the mission has been increased from ₹ 3.60 lakh crore to ₹ 8.69 lakh crore with enhancement of total central assistance from ₹ 2.08 lakh crore of ₹ 3.59 lakh crore.
- ii. Under JJM 2.0 separate MoUs to be signed with States/UTs to ensure structural reforms, adherence to timelines, schemes sustainability and delivery of citizen-centric water services.
- iii. Comprehensive Implementation and Reform Plan (CIRP), a structured and integrated framework to be prepared by each State/UTs for effective planning and implementation of JJM 2.0.
- iv. A uniform national digital framework, namely “*Sujalam Bharat*”, has been instituted, under which every village shall be assigned a unique Sujal Gaon / Service Area ID, digitally mapping the complete drinking water supply system from source to tap.
- v. Strategic convergence among various Departments at Government of India level for sustainable and long-term operation and maintenance of rural water supply infrastructure and scheme source sustenance has also been envisaged under JJM 2.0.
- vi. The disbursement of central assistance shall be scheme-wise through SNA -SPARSH.
- vii. No new piped water supply schemes shall be taken up under JJM 2.0. However, in PM-JANMAN and DA-JGUA areas, a Committee with representatives from the Ministry of Tribal Affairs, Ministry of Rural Development, and Ministry of Panchayati Raj, shall examine and approve the State Action Plans pertaining to such schemes as per extant guidelines.
- viii. Community mobilization will be strengthened through focused IEC and Behaviour Change Communication (BCC) activities. Under this, Jal Utsav will be organized with active participation of the community and Village Water & Sanitation Committees (VWSCs) to promote activities such as leakage detection, improving water distribution efficiency, carrying out minor repairs, and better asset management. Further, Jal Arpan will be undertaken for the formal commissioning and handing over of completed water supply schemes to Gram Panchayats, ensuring community ownership and sustainable operation of the systems.

(b) The additional central assistance under JJM 2.0 is intended to facilitate the certification of all Gram Panchayats as ‘Har Ghar Jal’, by provisioning tap water connection to all the 19.36 crore rural households across the country by December 2028, through a calibrated financial release strategy, in accordance with the existing funding pattern, with priority to ongoing Single Village Schemes (SVSs), Multi Village Schemes (MVSs) in water quantity and quality-affected areas and schemes providing safe drinking water in remote and difficult areas. Scheme wise payments shall be made through SNA-SPARSH framework. Ongoing MVSs, in conjunction with groundwater-based rural water supply schemes, shall be supported through central assistance on a reimbursement basis. Further, no central assistance shall be provided for retrofitting schemes and any pending liabilities under such schemes to be met from the State Government's financial resources.

JJM, being a centrally sponsored programme, the fund sharing pattern between Centre and States/ UTs under is 100% for Union Territories without legislature, 90:10 for North Eastern & Himalayan States and UTs with legislature and 50:50 for rest of the States. Moreover, under Support and Water Quality Monitoring Surveillance (WQMS) activities the funding pattern is 100% for Union Territories, 90:10 for Himalayan, North Eastern States and UTs with legislature and 60:40 for other States.

(c) To strengthen source sustainability, operation and maintenance (O&M) of rural water supply systems and community participation, JJM 2.0 envisages structural reforms such as comprehensive State O&M policies, handing over of completed in-village infrastructure to Gram Panchayats through Jal Arpan, and empowering Gram Panchayats/Village Water & Sanitation Committees (VWSCs) for O&M. The Mission also promotes user charges, capacity building through the Nal Jal Mitra Programme, digital monitoring through the Sujalam Bharat platform and eGramSwaraj integration, and Jal Seva Aankalan for performance assessment. To strengthen source sustainability, JJM 2.0 introduces a Decision Support System (DSS) integrating multi-source datasets under the Water as One Data approach, institutionalizes aquifer-based planning, provides GIS-based identification of water-stressed villages and vulnerable sources, mandates preparation of District Source Sustainability Action Plans (DSSAPs), and promotes convergence with Finance Commission grants and other schemes for recharge, water conservation and groundwater sustainability.

(d) The State-wise funds allocated and released under JJM 2.0 during the year 2026-27 is **annexed**.

(e) JJM 2.0 aims to facilitate certification of all Gram Panchayats as 'Har Ghar Jal' by providing tap water connections to all 19.36 crore rural households across the country by December 2028.

Annexure

Annexure referred in the reply to part (d) of Rajya Sabha unstarred question no. 88 answered on 20.07.2026

(Amount in Rs. Crores)

S. No	State/ UT	Tentative Allocation	Mother Sanction/LoA issued	Expenditure incurred against mother sanction through SNA SPARSH	Amount Reimbursed on account of addl. Exp. Incurred by the State between two phases of JJM	Total Central Share Released/Central expenditure
(1)	(2)	(3)	(4)	(5)	(6)	(7) = (5) + (6)
1	A & N Islands*	1.75	0.16		-	0.16
2	Andhra Pradesh	2,631.07	193.61	3.9	23.25	27.15
3	Arunachal Pradesh	-	-	-	-	0
4	Assam	7,643.22	692.24	664.5	-	664.5
5	Bihar	33.64	-	-	-	0
6	Chhattisgarh	4,030.24	306.26	0.05	149.5	149.55
7	DNH & DD	-	-	-	-	0
8	Goa	4.5	-	-	-	0
9	Gujarat	1,736.02	0.83	0	-	0
10	Haryana	117.78	5.39	-	-	0
11	Himachal Pradesh	258.07	8.85	1.44	-	1.44
12	Jammu And Kashmir	1,429.69	116.06	-	-	0
13	Jharkhand	2,350.74	141.18	0.22	-	0.22
14	Karnataka	5,826.16	196.19	24.59	757.3	781.89
15	Kerala	2,118.81	163.38	-	-	0
16	Ladakh*	436.05	40.95		-	40.95
17	Lakshadweep*	233.49	22.63		-	22.63
18	Madhya Pradesh	5,887.45	12.74	0.000025	2.01	2.01
19	Maharashtra	6,200.70	510.98		125.63	125.63
20	Manipur	-	-	-	-	0
21	Meghalaya	-	-	-	-	0
22	Mizoram	-	-	-	-	0
23	Nagaland	119.87	11.28	-	-	0
24	Odisha	2,757.33	101.44	0.02	143.25	143.27
25	Puducherry	0.57	-	-	-	0
26	Punjab	196.46	6.34	0.01	-	0.01
27	Rajasthan	4,503.18	278.88	0.01	51.66	51.67
28	Sikkim	-	-	-	-	0
29	Tamil Nadu	2,177.27	12.99		75.21	75.21
30	Telangana	-	-	-	-	0

31	Tripura	115.99	8.29	2.7	-	2.7
32	Uttar Pradesh	13,425.64	812.42	0.04	869.63	869.67
33	Uttarakhand	352.38	29.18	0.000045	-	0.000045
34	West Bengal	2,775.43	211.67	22.3	-	22.3
Total		67,363.50	3,883.94	719.78	2,197.45	2980.96

**Through LoA*